

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

18

C.P No. 1187/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017

NAME OF THE PARTIES:

Kaulchand Hastimal Jogani (HUF)
V/s.
Satelite Gazebo Developers Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
①	Ajit Jachadi de Amol chice	For Petitioner	<i>Phile</i> 4/8/2017

ORDER

CP No. 1187/ I&BP/NCLT/MB/MAH/2017

On the Withdrawal Memo filed by the Petitioner Counsel, at his request,
this Petition is hereby dismissed with liberty to proceed in accordance with the
law.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Encl : Withdrawal Memo.

Sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)